

DIVISION BENCH
COURT - I

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/113(KB)2023
CONT.A./15(KB)2023, IA(COMPANIES.ACT)/39(KB)2024,
COMP.APPL/101(KB)2023, IA(COMPANIES.ACT)/121(KB)2023,
CONT.A./8(KB)2023, IA(COMPANIES.ACT)/158(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	SUDIP KUMAR VS SAAKAAR CONSTRUCTIONS PRIVATE LIMITED.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Kanishk Kejriwal, Adv. : For Petitioner
Mr. Aishwarya Kumar Awasthi, Adv.

Mr. A. Guha, Adv. : For Respondents
Mr. P. Kohli, PCS
Mr. S. Garg, PCS
Mr. Avik Dhar, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **5/7/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**